

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2682
ANSWERED ON:11.12.2006
SCHEME FOR DEVELOPMENT OF GODAVARI RIVER
Khairi Shri Chandrakant Bhaurao

Will the Minister of WATER RESOURCES be pleased to state:

- (a) Whether any scheme has been formulated for the development of the Godavari river having through Pathan near Aurangabad;
- (b) If so, the details thereof; and
- (c) The schemes formulated by the Government for the development of the river in a phased manner and the funds provided for the purpose?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a)to(c) The Godavari Water Dispute Tribunal (GWDT) constituted by the Government of India in 1969 for adjudicating the water dispute regarding the interstate river Godavari and river valley thereof has allocated share of water amongst the party states of Maharashtra, Andhra Pradesh and Karnataka and State Governments are to plan, execute and fund the project depending on their own priorities and in accordance with the decision of the GWDT as the irrigation is a State subject.

The Government of India provides central assistance for the ongoing irrigation projects for their expeditious completion provided the project is eligible for central assistance as per prevailing AIBP guidelines and projects are posed by the state Government for central assistance under AIBP.